

By E-Mail/Speed Post/Special Messenger
THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2020/6154 /A

From :- Shri Romen Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati.

To
The District & Sessions Judge
Hailakandi

Dated Guwahati, the 25th November, 2021.

Sub:- **Permission to avail HTC.**

Ref:- Your letter No. JHD.I/2021/56/4247 dated 21.09.2021

Sir,

With reference to the above, I am directed to inform you that Shri Abhishek Mitra, Munsiff No. 2-cum-Judicial Magistrate First Class, Hailakandi has been accorded permission to avail Home Travel Concession (HTC) for the block period of 2020-2021 during the First half of Durga Puja vacation of 2021 to visit his home town Guwahati, by the shortest possible route, as per existing Rules.

Shri Mitra may be informed accordingly.

Yours faithfully

Self

REGISTRAR (VIGILANCE)

Memo NO. HC.VII-03/2020/ 6158 /A. dated 25.11.2021

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Shri Abhishek Mitra, Munsiff No. 2-cum-Judicial Magistrate First Class, Hailakandi with reference to his letter No. MH(II)/2021/315 dated 21.09.2021.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
4. ✓ The Project Manager, Gauhati High Court, Guwahati for information and with request to upload this letter to the official website of this Hon'ble Court.

24.11.2021
REGISTRAR (VIGILANCE)

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